

(c) whether it is a fact that there was a shortage of coaches at the end of February, 1957; and

(d) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). The number of coaches owned by Central Railway were as follows:—

January '56	2353
February '57	2294

(c) There is no shortage but there has been a reduction in the holding.

(d) The reason for reduction in holding is the transfer of ownership and repair of stock used on certain trains to other Railways for rationalised maintenance, e.g. stock of Delhi-Madras Janata Rakes transferred in ownership and for maintenance to Southern Railway.

Jamsola Bridge on Subarnarekha River

1265. { Shri Subodh Hasda:
Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to state:

(a) the reasons for delay in completing the Jamsola over-bridge on the river Subarnarekha connecting the Bombay Road (Highway No 6) from one side of the bank to the other; and

(b) when it is likely to be completed?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) The original borings done at the bridge site suggested the presence of rock at fairly shallow depth and on this basis a design with open foundations for piers in the bed of the river was first adopted. During the actual execution of the work, it was, however, found that good firm rock stratum for foundations was not available at shallow depth and accordingly open foundations would not be suitable. It was then decided to modify the design of the foundations for some of the piers from open founda-

tions to well foundations. It is now clear that the peculiar foundation conditions existing at site require the adoption of pneumatic sinking. A special plant is being brought to the site for this purpose. All this has resulted in the programme of construction being delayed;

(b) By the middle of 1959.

टेलीफोन आपरेंट्स

१२६६ { 1. जारीवाला :
श्री राधे लाल व्यास :
श्री क० भे० मालवीय :

क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि टेलीफोन चालको को बदलिया बहुत जल्दी जल्दी होती हैं,

(ख) उन टेलीफोन चालको को, जो किमी विद्युत एक्सचेंज से पूरा तरह परिचिन हो जाते हैं, जल्दी जल्दी बदलिया करने के क्या कारण हैं,

(ग) क्या टेलीफोन चालका को जल्दी जल्दी बदली करने की नीति का टेलीफोन विभाग की कार्य कुशलता तथा उस के सुचारु रूप से कार्य करने पर कोई बुरा प्रभाव पडा है; और

(घ) यदि हा, तो क्या सरकार इस नीति में कोई परिवर्तन करने पर विचार कर रही है ?

परिवहन तथा संचार मंत्री (श्री लाल बहादुर शास्त्री) : (क) जी नहीं ।

(ख) से (घ). ये प्रश्न नहीं उठते ।

Remodelling Ahmedabad Station Yard

1267. Shri Yajnik: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that notices were served on all the tenants occupying lands in the compound of Madho-

bhai Mills at Ahmedabad to acquire their lands for constructing the Ahmedabad Remodelling Yard by a Notification in the Bombay Gazette dated the 6th June, 1957;

(b) whether Government have received representations from the Madhobhai Mill Colony Tenants' Association requesting them to acquire other suitable lands so as to prevent the closure of their factories and the unemployment of their workers;

(c) if so, the action taken with a view to solve their difficulties and to consider their suggestions; and

(d) whether Government would postpone consideration of the Remodelling Yard Scheme till an over-all and more comprehensive scheme could be implemented for remodelling both the broad gauge and the metre gauge stations of Ahmedabad?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Notification under section 4 of Land Acquisition Act has issued.

(b) Yes.

(c) and (d). The Railway Administration has been asked to re-examine the matter in consultation with the State Government with a view to find out if it was possible to acquire an alternative site or reduce the scope of acquisition of the land belonging to Madhobhai Mills. The proposed remodelling of Ahmedabad is an urgent matter and the details of the scheme are under examination.

Central Mechanised Farm at Jammu

1263. Shri N. R. Munisamy: Will the Minister of Food and Agriculture be pleased to state the profit or loss incurred in the central mechanised farm at Jammu in 1955-56 and 1956-57?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): The farm incurred a loss of Rs. 1.18 lakhs and Rs. 2.50 lakhs during 1955-56 and 1956-57 respectively. The above figures are provisional and relate to crop year,

i.e. from the period July to June each year.

Town Inspector's Examination

**1269. { Shri A. K. Gopalan:
Shri Warier:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether Government had received any complaint from the P & T employees regarding the results of the Town Inspector's Examination held on 14th July, 1957 in New Delhi; and

(b) if so, the action taken thereon?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes.

(b) The allegations were enquired into and found to be baseless and a reply was sent to the complainants.

रेल दुर्घटना

१२७० { श्री आसर :
श्री रजुनाथ सिंह

क्या रेलवे मंत्री यह बनाने को कृपा करेंगे कि

(क) क्या यह सच है कि १४ नवम्बर १९५७ को रानाघाट-बानपुर लाइन के बबूना स्टेशन पर रेल दुर्घटना में ४ व्यक्ति घायन हुए थे,

(ख) क्या यह सच है कि स्यालदा शाखा पर ७ दिन के अन्दर यह तोसरे दुर्घटना हुई है;

(ग) यदि हाँ, तो क्या सरकार ने इस शाखा पर बार बार होने वाले रेल दुर्घटनाओं के कारणों की जांच करने के लिये कोई कार्यवाही की है;

(घ) यदि हाँ, तो उस का क्या परिणाम निकला है;